



In The High Court of Manipur at Imphal

[CAUSELIST FOR SATURDAY, THE 10TH JULY, 2021]
NATIONAL LOK ADALAT WITH VIDEO CONFERENCE AT 10.30. A.M.

VC link for Lok Adalat is meet.jit.si/HCMImphalLA
OR <https://ecourts.vcmeet.nic.in/join/GZuXzNy1T5>
(Kindly download: Vidyo Connect Application)
[Publish Under the Authority of Honourable the Chief Justice.]
Web site: <http://clists.nic.in>

COURT NO - 6

BEFORE

A GUNESHWAR SHARMA - PRESIDING OFFICER
YUMKHAM ROTHER - MEMBER
K BRAJAKUMAR SHARMA - MEMBER

LOK ADALAT BENCH

Sl. No.	Case No	Party Detail	Petrn. Advocate	Respnt Advocate
			<u>NONE</u>	
1)	Crl.Rev.P./15/2017 WITH LC RECORD	ARIBAM BIJOYKUMAR SHARMA Vs YAMBEM PARI SINGH	MR. TH MAHIRA	MR S NONGPOKNGANBA
2)	MACApp./4/2019	GURUMAYUM (O) REBIKA DEVI AND 5 ORS Vs I IBOCHOUBA SINGH AND 3 ORS	MR. S JIBON	MR. A DENI SHARMA MR. A ASHOK SHARMA MS N SARDA MR. NG JOTINDRA LUWANG MS. GEETARANI WAIKHOM NINGTHOUJAM JINITA DEVI MR. M. GANENDRA SINGH MR. L BROJEN

3) MACApp./5/2019

GURUMAYUM (O) ROMITA
DEVI AND 4 ORS

Vs
I IBOCHOUBA SINGH AND
3 ORS

MS. S PRITIBALA
MR. S JIBON

MR NG JOTINDRA
LUWANG
MS GEETARANI WAIKHOM
M GANENDRA SINGH
MR. A DENI SHARMA
MR. A ASHOK SHARMA
MS N SARDA
MR. L BROJEN

THE FOLLOWING ADVOCATE(S) HAS SUBMITTED THE LETTER OF ABSENCE:

(ALEK MUIVAH)
SECRETARY
HIGH COURT LEGAL SERVICES COMMITTEE